

Minutes of the meeting held on 17th March at 15:30 hrs.

Present

Shri Y.K. Sinha, Chief Information Commissioner
Smt. Vanaja N Sarna, Information Commissioner
Shri Neeraj Kumar Gupta, Information Commissioner
Shri Suresh Chandra, Information Commissioner
Dr. Amita Pandove, Information Commissioner
Shri Heeralal Samariya, Information Commissioner
Ms. Saroj Punhani, Information Commissioner
Shri Uday Mahurkar, Information Commissioner
Dr. Satbir Bedi, Secretary to the Commission, assisted by (i) Ms. Meena Balimane Sharma, AS
(ii) Sh. Rahul Rastogi, JS (A) (iii) Sh. Sidh Kumar, JS (MR) (v) Sh. Ajitkumar Vasantrya Sontakke, Dir. (Law).

A meeting of Commission was held on 17.03.2021 at 15:30 hrs to discuss various issues, as detailed below.

1. Action taken on earlier meeting's decisions.

The Commission was informed of the actions taken on the decisions of the Commission's meeting held on 29th January, 2021.

2. Disposal of second appeals/complaints

Details of disposal of second appeals / complaints were placed before the Commission. The Commission decided to enhance the efforts to reduce the pendency level.

3. Legal cases in which CIC has filed affidavit or defending etc.

Status of legal cases including contempt cases were noted by the Commission and it was desired that concerted efforts be made to expeditiously settle the legal cases.

The meeting ended with the vote of thanks to the Chair.

M
17/03/21
(Rahul Rastogi)
Joint Secretary (Admn.)

To

1. PPS to Chief Information Commissioner (YS)
2. PPS to Information Commissioner (VN)
3. PPS to Information Commissioner (NG)
4. PPS to Information Commissioner (SC)
5. PPS to Information Commissioner (AP)
6. PPS to Information Commissioner (HS)
7. PPS to Information Commissioner (SP)
8. PPS to Information Commissioner (UM)
9. PPS to Secretary/PS to Additional Secretary